# FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
**STEELEXPERT INDUSTRIES (INDORE) PRIVATE LIMITED**
**[FORMERLY KNOWN AS STEELEXPERT INDUSTRIES (INDORE) LIMITED]**

| RELEVANT PARTICULARS | | |
|---|---|---|
| 1. | Name of corporate debtor | Steelexpert Industries (Indore) Private Limited [formerly known as Steelexpert Industries (Indore) Limited] |
| 2. | Date of incorporation of corporate debtor | 21/07/2005 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC Gwalior |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U02710MP2005PTC017806<br>[formerly U02710MP2005PLC017806] |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 7, Hathi Pala Road, Juni Indore,<br>Indore (M.P.) 452001 |
| 6. | Insolvency commencement date in respect of corporate debtor | 12/06/2025 (Copy of order received on 16/06/2025 and corrigendum for rectification in order received on 19/06/2025) |
| 7. | Estimated date of closure of insolvency resolution process | 09/12/2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Anuj Maheshwari<br>IBBI/IPA-001/IP-P-02907/2024-2025/14460 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | "Pranam", 5, Tulsi Villa, 3/1, Old Palasia,<br>Greater Kailash Road, Indore (M.P.) 452018<br>ipanujmaheshwari@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | "Pranam", 5, Tulsi Villa, 3/1, Old Palasia,<br>Greater Kailash Road, Indore (M.P.) 452018<br>cirp.steelexpert@gmail.com |
| 11. | Last date for submission of claims | 03/07/2025<br>[14 days from receipt of corrigendum rectifying CIRP commencement order] |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016 |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | (a) Web link: The relevant form can be downloaded from: https://ibbi.gov.in/en/home/downloads<br>(b) Physical address: Not Applicable |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of Steelexpert Industries (Indore) Private Limited [formerly known as Steelexpert Industries (Indore) Limited] on 12/06/2025 (Copy of order received on 16/06/2025 and corrigendum for rectification in order received on 19/06/2025)

The creditors of Steelexpert Industries (Indore) Private Limited [formerly known as Steelexpert Industries (Indore) Limited], are hereby called upon to submit their claims with proof on or before 03/07/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

*(A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.)*- Not Applicable

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 20/06/2025
Place: Indore

**Sd/-**
**Anuj Maheshwari**
**Interim Resolution Professional**
**Steelexpert Industries (Indore) Private Limited**
**[formerly known as Steelexpert Industries (Indore) Limited]**
Reg. No.: IBBI/IPA-001/IP-P-02907/2024-2025/14460
AFA Certificate No.: AA1/14460/01/311225/107926 (valid upto 31.12.2025)

**TIFF: He said he has worked closely with party workers for 16 years and regards them as close friends and brothers**

# Difference of opinion with some in Cong: Tharoor

**PTI**
THIRUVANANTHAPURAM

Congress Working Committee (CWC) member Shashi Tharoor on Thursday said he has differences of opinion with some in the party leadership, but he is not going to speak about them in light of the bypoll in the Nilambur constituency.

Speaking to reporters here, Tharoor-- who came under attack from some party colleagues for supporting the Modi government's stand following the Pahalgam terror attack -- said that the Congress, its values, and its workers are very dear to him.

He did not clarify whether his differences of opinion were with the national or state leadership. The Thiruvananthapuram MP indicated that he might talk about those differences after the bypoll results.

Tharoor's remarks come at a time when the Congress has not publicly backed him, after a party leader described him as the "super spokesperson of the BJP.

Former Congress MP Udit Raj had termed Tharoor as the "super spokesperson" of the BJP over his remarks during his international delegation visits when he allegedly said that India crossed the LoC for the first time in 2015.

Responding to the same, Tharoor on Thursday termed it as a "misconception".

> However, I do have differences of opinion with some in the Congress leadership. You know what I am talking about, as some of those issues are there in the public domain and have been reported by you (media)
>
> **Shashi Tharoor**

**'Forgotten Osama Already'**

Remember Osama bin Laden - the Al-Qaeda terrorist boss behind the 2001 World Trade Center attack that killed nearly 3,000 people, and who was found hiding near a Pakistan Army camp. This was Congress MP Shashi Tharoor's stark message to the American people amid disquiet over President Donald Trump's lunch date Wednesday with Pak Army chief General Asim Munir. "Some Senators and Congressmen who met the Pak delegation did... but people in the US could not have forgotten the Osama episode so quickly. Pak's culpability in hiding this man until he was found... near an Army camp cannot be so easily forgiven by the Americans," he said.

## Hyd-Tirupati SpiceJet flight returns due to snag

**PTI**
HYDERABAD

A Hyderabad-Tirupati SpiceJet flight returned to the city on Thursday shortly after take-off due to a snag, sources said.

Flight SG 2696, which was scheduled to depart at 6.10 AM, took off at 6.19 AM and was expected to land in Tirupati at 7.40 AM, according to live flight tracking website flatradar24.com However, it returned and landed back at Rajiv Gandhi International Airport shortly after take-off, it added.

SpiceJet in a statement said a Q400 aircraft operating the Hyderabad-Tirupati flight experienced an intermittent illumination of the AFT baggage door light after take-off and cabin pressurisation remained normal throughout.

"As a precautionary measure, the pilots decided to return to Hyderabad. The aircraft landed safely and passengers were deplaned normally," it said.

# Rains pound Gujarat: 7 dead, over 100 rescued in three days

**IANS**
AHMEDABAD

Gujarat's early monsoon showers have turned catastrophic as incessant rainfall triggered flash floods, building collapses, large-scale evacuations, and loss of life across multiple districts. The state saw heavy rainfall on June 16, 17 and 18, which claimed the lives of seven members of a family in Botad, and over 100 people have been rescued from various flood-affected areas.

In Bhavnagar district, villages across the Bhal region remain submerged, days after intense rainfall battered the area.

Vast tracts of land are still waterlogged. On June 18, the Bhavnagar Fire Department carried out a high-risk rescue operation near Kamlej village, saving 58 people -- including 10 women and nine children --trapped in floodwaters up to two kilometres from the nearest accessible point. Firefighters used a boat engine to navigate the swift waters, pulling stranded residents to safety. The disaster extended to livestock as well.

More than 400 cattle were rescued and shifted to higher ground. Meanwhile, in villages like Devaliya, Paliyad, and Sanes, local residents used JCB machinery to drain water and restore basic services, such as electricity and sanitation.

Commuters wade through a waterlogged road in Ahmedabad

## Those who speak English in country will soon feel ashamed...: Shah

**ANI**
NEW DELHI

Stressing the importance of Indian languages as the soul of the nation's identity, Union Home Minister Amit Shah said on Thursday that the time has come to reclaim India's linguistic heritage and lead the world with pride in native tongues.

Speaking at the book launch of 'Main Boond Swayam, Khud Sagar Hoon', authored by former civil servant, IAS Ashutosh Agnihotri, Shah said, "In this country, those who speak English will soon feel ashamed -- the creation of such a society is not far away. Only those who are determined can bring about change. I believe that the languages of our country are the jewels of our culture. Without our languages, we cease to be truly Indian."

"To understand our country, our culture, our history, and our religion, no foreign language can suffice. The idea of a complete India cannot be imagined through half-baked foreign languages."

## Sonia discharged from hosp after treatment for stomach infection

**PTI**
NEW DELHI

Congress Parliamentary Party Chairperson Sonia Gandhi was discharged from Sir Ganga Ram Hospital here on Thursday, four days after being admitted for a stomach-related issue, the hospital said.

The 78-year-old leader had been under medical care since June 15 for an abdominal infection. According to Dr Ajay Swaroop, the chairman of the hospital, Gandhi's condition is now stable.

# Ahead of Kanwar Yatra, UP Minister sparks row by asking hotel owners to display 'real names'

**Biswajeet Banerjee**
LUCKNOW

As the Kanwar Yatra is set to begin from July 5, a fresh controversy has erupted in Uttar Pradesh after Muzaffarnagar MLA and Minister of State Kapil Dev Agarwal asked all hotels and dhaba owners to put up signboards displaying their real names. The minister's remark, widely seen as a veiled reference to religious identity, has drawn sharp reactions from civil society and political observers.

Agarwal urged compliance before the arrival of lakhs of Shiva devotees. Though he did not name any community directly, the timing and phrasing of his statement have triggered concern over religious profiling and communal overtones.

This is not the first time such directives have surfaced. Last year, the Yogi Adityanath government had ordered all shops and eateries to install nameplates with the owner's full name, but the Supreme Court had stayed the order, citing concerns about discrimination and violation of fundamental rights.

Agarwal also warned hotel and dhaba operators against naming their businesses after Hindu gods and goddesses, saying that commercial use of names associated with Hindu faith would not be tolerated during the yatra. "Any misuse of religious names will invite strict action," he said, reiterating the administration's resolve to protect religious sentiments.

> It does not matter who runs the establishment, but the real name of the owner must be displayed outside
>
> **Kapil Dev Agarwal**
> Muzaffarnagar MLA

## Non-Hindus distribute prasad at Digha Jagannath temple

**IANS**
KOLKATA

BJP leader Amit Malviya on Thursday accused the Mamata Banerjee-led West Bengal government of entrusting non-Hindus to prepare and distribute sweets labelled as "sacred prasad" of Lord Jagannath Temple at Digha in East Midnapore district. "Mamata Banerjee is trampling on Hindu sentiments with impunity in West Bengal! In the Suti 1 Block of Murshidabad district, sweet shops and ration dealers - the majority of them Muslim - have reportedly been entrusted with the preparation and distribution of Gaja and Pera, which are being labelled as Prabhu Jagannath Dev's sacred prasad. This is not just administrative carelessness. This is a deliberate provocation. How can a government so casually trample upon deeply held religious beliefs?" Malviya said on Thursday in a statement posted on his X handle.

Malviya, the BJP's Information Technology cell chief and the party's central observer for West Bengal, also explained why entrusting non-Hindus with the task of preparation & distribution of sweets labelled as "sacred Prasad" of Lord Jagannath was an insult to traditional Hindu belief.


**FORM A**
**PUBLIC ANNOUNCEMENT**
*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF STEELEXPERT INDUSTRIES (INDORE) PRIVATE LIMITED [FORMERLY KNOWN AS STEELEXPERT INDUSTRIES (INDORE) LIMITED]**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of corporate debtor | **Steelexpert Industries (Indore) Private Limited** [formerly known as Steelexpert Industries (Indore) Limited] |
| 2. | Date of incorporation of corporate debtor | 21/07/2005 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC Gwalior |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U02710MP2005PTC017806 [formerly U02710MP2005PLC017806] |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 7, Hathi Pala Road, Juni Indore, Indore (M.P.) 452001 |
| 6. | Insolvency commencement date in respect of corporate debtor | 12/06/2025 (Copy of order received on 16/06/2025 and corrigendum for rectification in order received on 19/06/2025) |
| 7. | Estimated date of closure of insolvency resolution process | 09/12/2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Anuj Maheshwari IBBI/IPA-001/IP-P-02907/2024-2025/14460 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | "Pranam", 5, Tulsi Villa, 3/1, Old Palasia, Greater Kailash Road, Indore (M.P.) 452018 ipanujmaheshwari@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | "Pranam", 5, Tulsi Villa, 3/1, Old Palasia, Greater Kailash Road, Indore (M.P.) 452018 cirp.steelexpert@gmail.com |
| 11. | Last date for submission of claims | 03/07/2025 [14 days from receipt of corrigendum rectifying CIRP commencement order] |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016 |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | (a) Web link: The relevant form can be downloaded from: https://ibbi.gov.in/en/home/downloads (b) Physical address: Not Applicable |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of **Steelexpert Industries (Indore) Private Limited** [formerly known as Steelexpert Industries (Indore) Limited] on 12/06/2025 (Copy of order received on 16/06/2025 and corrigendum for rectification in order received on 19/06/2025)

The creditors of **Steelexpert Industries (Indore) Private Limited** [formerly known as Steelexpert Industries (Indore) Limited], are hereby called upon to submit their claims with proof on or before 03/07/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

*(A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.)*- Not Applicable

**Submission of false or misleading proofs of claim shall attract penalties.**

**Date: 20/06/2025**
**Place: Indore**

**Anuj Maheshwari**
**Interim Resolution Professional**
**Steelexpert Industries (Indore) Private Limited**
**[formerly known as Steelexpert Industries (Indore) Limited]**
Reg. No.: IBBI/IPA-001/IP-P-02907/2024-2025/14460
AFA Certificate No.: AA1/14460/01/311225/107926 (valid upto 31.12.2025)



**SRG HOUSING FINANCE LIMITED**
**CIN:** L65922RJ1999PLC015440
**Reg. Off:** 321, S M Lodha Complex, Near Shastri Circle, Udaipur-313001(Rajasthan)
**Phone:** 0294-2412609 **E-mail:** info@srghousing.com **Website:** www.srghousing.com

**SYMBOLIC POSSESSION NOTICE RULE 8(1) (For Immovable Property)**

Whereas, the undersigned being the authorized officer of SRG Housing Finance Limited, 321, SM Lodha Complex, Near Shastri Circle, Udaipur – 313001 (Rajasthan), under the Securitization And Reconstruction of Financial Assets and Enforcement Of Security Interest Act, 2002 and in exercise of power conferred under section 13(12) read with rule 3 of Security Interest (Enforcement) Rules, 2002, issued demand notices on the dates mentioned against each account calling upon the respective borrowers/co-borrowers/mortgagors/guarantors, to repay the amount within 60 days from the date of receipt of the said notices. The borrowers/co-borrowers/mortgagors/guarantors having failed to repay the amount, notice is hereby issued to the borrowers/co-borrowers/mortgagors/guarantors and the public in general, that the undersigned has taken **Symbolic Possession** of the properties described herein below in exercise of powers conferred on him under section 13(4) of the said Act, read with rule 9 of the said rules, on the dates mentioned against each account. The borrowers/co-borrowers/mortgagors/guarantors in particular and public in general are hereby cautioned **Not to deal with the properties** and any dealing with the properties will be subject to the charge of SRG Housing Finance Limited, 321, SM Lodha Complex, Near Shastri Circle, Udaipur – 313001 (Rajasthan), for the amounts mentioned below plus future interest and cost/charges thereon until the realization.

The Borrowers/Co-borrowers/Mortgagors/Guarantors attention are invited to the provisions of sub-section (8) of section 13 of the said Act, in respect of time available to redeem the available secured assets.

| S. No. | Loan Account Number (Lan)/ Borrowers/ Co-Borrowers/ Guarantors | 1) Date Of Demand Notice 2) Date Of Symbolic Possession 3) Claim Amount As Per Demand Notice | Description Of Immovable Property (Together With Buildings And Structures Constructed, To Be Constructed Thereon Along With Fixtures And Fittings Attached To The Earth And Anything Attached To The Earth.) |
|---|---|---|---|
| 1. | HLR00000000013802 Mr. Bhaya Mangilala S/o Mangilala (Borrower) Mr. Akshay Bhaya S/o Mr. Bhaya (Co-Borrower-1) Mr. Vijay Bhaya S/o Mr. Bhaya (Co-Borrower-2) Mrs. Kasturi Bai W/o Mr. Bhaya (Co-Borrower-3) Mr. Baban Tayde S/o Mr. Shriram (Guarantor) | 1. Date Of Demand Notice- March 17, 2025 2. Date Of Symbolic Possession – June 16, 2025 3. Claim Amount As Per Demand Notice- ₹ 3,04,710/- In Words Rupees Three Lakh Four Thousand Seven Hundred And Ten Only As On March 07, 2025 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.e.f. March 08, 2025. | All That Piece And Parcel Of Land Owned By:- In The Name Mr. Bhaya Mangilala S/o Mr. Mangilala Having House No. 26/3, Demand 25/2, Khasara No.-243, P.h.no. 96, Gram– Sukhpuri, Tehsil–Burhanpur, District– Burhanpur (Madhya Pradesh) Having Land Area Of 812.00 Sq. Ft. Surrounded By:- East – Rasta, West– Agriculture Land Of Kishor Patil, North–Agriculture Land Of Balchand, South– House Of Dilip Sirsath |

PLACE:- Madhya Pradesh
DATE:- 20-06-2025

SD/-
**Authorized Officer, SRG Housing Finance Limited**



**HINDUJA HOUSING FINANCE LIMITED**
HINDUJA HOUSING FINANCE
Registered office at 27-A, Developed Industrial Estate, Guindy, Chennai - 600 032, Tamil Nadu. **Email:** auction@hindujahousingfinance.com

**POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)**

Whereas, the undersigned being the Authorized Officer of **Hinduja Housing Finance Limited (HHFL)** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.

| Sr. No. | Name of the Borrower(s) / LAN No. |
|---|---|
| 1 | **MP/KHA/KHWA/A000000195. 1. AKHILESH PATEL 2. SANGEETA BAI PATEL \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 5,46,569/- as on 25/02/2025** |
| | **Schedule Of The Property: Description Of The Property (with Boundaries :- P.h No.124, Gram Panchayat Ambapat, Demand Panji No. 150, Tehsil & Dist- Khandwa, M.P-450881), Total Area – 680 Sq.ft. Admeasuring Area: Total Area - 680 Sq.ft. Boundaries: As Per Sale Deed: East: House Of Pankaj Bhai, West: House Of Jagdish Bhai, North,: Common Rasta, South: House Of Ashok Bhai** |
| 2 | **MP/IDR/IDHAR/A000000085. 1. Mr. DHARMENDRA NARAYAN YADAV 2. BHARTI DHARMENDRA \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 10,06,109/- as on 25/02/2025** |
| | **Schedule Of The Property: Description Of The Property With Four Boundaries:- Plot/house No. 89 On Survey No.189, Ph No. 89, Village Jalodiya, Tehsil-badnagar, Dist-ujjain, M.P-456771, Total Area – 900 Sq.ft. Admeasuring Area: Total Area - 900 Sq.ft. Boundaries: As Per Sale Deed: East- Badnagar Keur Main Road, West- House Of Chatru Sharma, North- House Of Nageshwar Yadav, South - Common Road** |
| 3 | **MP/IDR/DHAR/A000000133. 1. Mr. RADHESHYAM PARMAR 2. Mrs. SAVITRI BAI \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 08/03/2025 & Rs. 6,05,974/- as on 25/02/2025** |
| | **Schedule Of The Property: Detail Address Of Property: Description Of The Property (with Boundaries Residential House No.66 Situated At Gram Abadi Survey No. 388, P.h No. 388, P.hno. 03, Ward No.15, Village Aahu, Tehsil And Dist Dhar, M.P-454001, Plot Measuring 800 Sq.ft. Total Area - 800 Sq.ft. Admeasuring Area: Total Area - 800 Sq.ft. Boundaries: As Per Sale Deed- East: Opn Land, West- Aam Rasta, North- Aam Gali, South- House Of Antar Singh** |
| 4 | **MP/INE/IDCT/A000001390. 1. RAHUL DAYMA 2. BADRILAL JI 3. DHARMENDRA DAYMA 4. JYOTI DAYMA \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 13,43,574/- as on 25/02/2025** |
| | **Schedule Of The Property: Description Of The Property (with Boundaries House No.411, P.H. No.06 (serial No.1133), Gram Nevari,t Ehsil Hatpiplya Dist -dewas (M.P), Total Area – 223.04 Sq.mt. Admeasuring Area: Total Area - 223.04 Sq.mt. Boundaries: As Per Sale Deed.east- House Of Deepak Mistri, West-plot Of Virendra Puri, North- Common Road, South- Plot Of Sodan Singh Darbar** |
| 5 | **MP/IDR/MCHL/A000000035 & CO/CPC/CPOF/A000000121. 1. Mr. Rajesh Kumar Silawat 2. Balvant Singh Raghunath \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 8,97,989/- as on 25/02/2025** |
| | **Schedule Of The Property: Detail Address Of Property: Description Of The Property With Four Boundaries:- 20/1, Parsi Mohalla, Indore, Madhya Pradesh - 452001, Total Area – 500.50 Sq.ft. Admeasuring Area: Total Area - 500.50 Sq.ft. Boundaries: As Per Sale Deed-east: Sindhi Gurudwara, West- Rest Part Of Said Plot, North: Road, South: Backlane** |
| 6 | **MP/IDR/DHAR/A000000091. 1. Mr. SACHIN SAGRE 2. Mrs. VANDANA SAGRE \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 16/03/2025 & Rs. 6,91,483/- as on 10/03/2025** |
| | **Schedule Of The Property: Detail Address Of Property: Description Of The Property (with Boundaries Plot/house No.09 On Part Of Land Survey No. 148, PH.H No. 68/135, Village Silodakhurd, Tehsil Pithampur, Dist-dhar(M.P) - 454010, Plot Measuring 2400 Sq.ft. Total Area - 2400 Sq.ft. Admeasuring Area: Total Area - 2400 Sq. Ft. Boundaries: As Per Sale Deed: East- Land Of Kala Bai, West- Common Road, North- Common Road, South- House Of Ramlal** |
| 7 | **MP/IDR/INDR/A000000254. 1. Mr. Tej Singh Rathore 2. Ms. Sonam Kunawar Rathore 3. Mr. Mahendra Singh Rathore 4. Ms. Vijay Singh Rathore 5. Ms. Kala Vati \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 08/03/2025 & Rs. 1392368/- as on 25/02/2025** |
| | **Schedule Of The Property: Property Is Situated At House N0 1 Ward N05 Mohalla Chaman Chouraha Jhanda Chowk Kasba, Gram Panchayat Piploda, Ratlam, Madhya Pradesh, India - 457331, Total Area 102.77 Sq. Mt. Admeasuring Area: Total Area 102.77 Sq. Mt. Boundaries: As Per Sale Deed: East- House Of Devilal Chouhan, West- Common Road, North- Street, South- Common Way Chaman Square** |
| 8 | **MP/KHA/KHWA/A000000436. 1. Virendra Singh 2. Balvant Singh Raghunath 3. Narmada Bai Singh \| Date Of Possession: 19/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 10,67,016/- as on 25/02/2025** |
| | **Schedule Of The Property: Description Of The Property (with Boundaries P.h. No.35, Khasra No. 283/4, Village – Nargaon, Tehsil Bhikangaon, Dist-khargone, M.P-451331, Total Area - 0.023 Hectare. Admeasuring Area: Total Area - 0.023 Hectare. Boundaries: As Per Sale Deed- East: Land Of Shree Ram, Westhhala Bhumi Of Bag Singh, North- Kaccha Rasta, South- House Of Pratap S/o Indar Singh** |
| 9 | **MP/IDR/INDR/A000000082. 1. Mr. VINOD KUMAR JAISWAL 2. Mr. PRAMOD KUMAR JAISWAL \| Date Of Possession: 13/06/2025** |
| | **Demand Notice Date & Amount: 28/02/2025 & Rs. 59,47,249/- as on 19/02/2025** |
| | **Schedule Of The Property: Survey No. 351/1, Gram Solsinda, Sanwer Road, Dharampuri, Indore (M.P)-452001( Measuring 3600 Sq.ft ). Admeasuring Area: Total Area 3600 Sq.ft. Boundaries: As Per Sale Deed: East- Plot Of Jangle Saheb, West House Of Bhagwati Bai, North- Road, South- Gali Then House Of Shiv Narayan** |

The Borrower/s / Guarantor/s in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Hinduja Housing Finance Limited, for an above-mentioned demanded amount and further interest thereon. For further details, **please contact to Authorised Officer Mobile No. Contact No. Rajesh Chakotiya 8435571111(RRM) Mr. Vaibhav Shrivastava (RLM) 7987969803, Ms. Ankita Patil - 7723055195 (CLM), and Address Regional Office 101 B, 1st Floor Hinduja Housing Finance, NRK Business Pari Vijaynagar, Indore (M.P) Pin Code 452010.**

Place: Madhya Pradesh
Date : 20.06.2025

SD/- Authorised Officer
for HINDUJA HOUSING FINANCE LIMITED



केनरा बैंक Canara Bank
भारत सरकार का उपक्रम A Govt. of India Undertaking
सिंडिकेट Syndicate

Canara Bank, Specialised ARM Branch, Plot no. 4, PSP Area, Near AIIMS, Saket Nagar Bhopal Tel.: 8989014648

**E-AUCTION (SALE NOTICE)**

**Appendix-IV-A** [See provisio to rule 8(6) & 6(2) ]
**SALE NOTICE FOR SALE OF MOVABLE & IMMOVABLE PROPERTIES**

**E-auction Sale Notice For Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rules 8(6) & 6(2) of The Security Interest (Enforcement) Rules 2002.**

Notice is hereby given to the public in general and in particular to the Borrower(s) & Guarantor (s) that the below described immovable properties mortgaged / charged to the secured creditor, the **Possession** of which has been taken by the authorised officer the **Canara Bank (secured creditor)** will be sold on "AS IS WHERE IS BASIS, AS IS WHAT IS BASIS" & WHAT EVER THERE IS" on **08/07/2025** for recovery of bank dues to the **Canara Bank (secured creditor)**

| Name and address of the Borrower & Guarantors | Description of Property | Demand Notice Dt. / Possession Dt. / Outstanding Amt. | Reserve Price / EMD Amt. / Bid Increment Amt. |
|---|---|---|---|
| Borrower : **Abdul Hakim Mansuri S/o Roshan Kha M/s E-Small Bazar Proprietor Abdul Hakim Mansuri,** 146/15 Masjid Ke Piche Ram Rahim Colony Rau Indore, M.P.- 453331 | **Flat No 306,3rd Floor, Block-D, Satyamitra Rajlaxmi Nature Appartment, Situated at Survey No 537 Palki (After Batankan 537/Min-2), Village Rangwasa Tehsil & Distt Indore, M.P.-453001 Owner- Abdul Hakim Mansuri S/o Roshan Kha Area: 905 Sq.ft (Super Built Up), Boundaries:** North: Flat No 305, East: Open Space, South: Flat No 307, West: Corridor and Flat No 311 **Symbolic Possession** | 18/05/2024 06/08/2024 as on 18/06/2025 ₹ 41,94,654.83/- + Intt. & other charges | ₹ 19,80,000/- ₹ 1,98,000/- ₹ 10,000/- |
| Borrower : **M/s Sarthi Motors Proprietor-Rashmi Malviya,** 3/63, Laxmi Complex, Agra Bombay Road, Opp. United Petrol Pump, Rau Road, Indore, M.P. (452001) **M/s Trishakti and Harshis the Antique Collection Proprietor Rashmi Malviya Smt Rashmi Malviya D/o Yogita Malviya Shri Khemraj Sisodia S/o Ramesh Chand Smt. Babi Bai** | **Residential House situated at Plot No 01-B & 15-B, Chandra Vihar Colony, Village Umariya, Tehsil & District Indore, M.P. 453331 Owner- Shri Khemraj Sisodia S/o Ramesh Chand Area: 2400 Sq.ft Boundaries: -** North: House No 15-A, East: Road Kacha, South:Open Land, West: Road **Symbolic Possession** | 05/09/2024 20/11/2024 as on 18/06/2025 ₹ 63,23,747.37/- + Intt. & other charges | ₹ 77,85,000/- ₹ 7,78,500/- ₹ 10,000/- |

**Last date for submission of online bids is on or before 07/07/2025 upto 5.00 p.m.**
**Date and Time of e-auction : 08/07/2025 , 12:00 PM to 2:00 PM** (With unlimited extension of 5 minutes duration each)

**For sale proceeds of Rs. 50,00,000 (Rupees Fifty lacs) and above, the successful bidder will have to deduct TDS at the rate 1% on the Sale proceeds and submit the original receipt of TDS certificate to the Bank.**

**"All charges for conveyance, stamp duty/GST registration charges etc, as applicable and any taxes, revenue/dues to any local authority etc shall be borne by the successful bidder only."**

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (https://www.canarabank.com) or web portal : http://BAANKNET.com or may contact - Chief Manager, SPLSD ARM Bhopal, Canara Bank , Plot no. 4, PSP Area, Near AIIMS, Saket Nagar Bhopal. Contact no. 8057766078, 9755569030, 7905027805 7683068902, 9140476074, 8073562754 during office hours on any working day.

**Publication Date: 20-06-2025, Place: Bhopal** **AUTHORISED OFFICER, CANARA BANK**



CAPRI GLOBAL HOUSING FINANCE LIMITED
**CAPRI GLOBAL HOUSING FINANCE LIMITED**
**Registered & Corporate Office :-** 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013
**Circle Office :-** Capri Global Housing Finance Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

**APPENDIX IV POSSESSION NOTICE (for immovable property)**

Whereas, the undersigned being the Authorized Officer of Capri Global Housing Finance Limited (CGHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) /Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeemthe secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGHFL for an amount as mentioned herein under with interest thereon.

| S. N. | Name of the Borrower(s) / Guarantor(s) | Description of Secured Asset (Immovable Property) | Demand Notice Date & Amount | Date of Possession |
|---|---|---|---|---|
| 1. | (Loan Account No. **LNHEMN1000130844 (Old) 51100000582952 (New) LNHLMND000054475 (Old) 50300000889421 (New)** of our Mandsaur Branch) **Mr. Mahipal Singh Rajput Alias Mr. Mahipal Singh Rajpur** (Borrower) **Mrs.Rekha Kunvar Rajput Alias Mrs.Rekha Kunvar Rajpur** (Co-Borrower) | All That Piece And Parcel Of Property having land and building being House No. 445, Patwari Halka No. 26, Registered Panchayat Kramank No. 276, Area Admeasuring 1960 Sq. Ft. Or 182.88 Sq. Mts. Village Nipaniyaleela, Tehsil Tal, District Ratlam, Madhya Pradesh -457114 Bounded As Follows: North: House of Shambhu Singh Ji South: Land of Suryapal Singh, House of Shivraj Singh Ji and Temple of Bheruji East: Road West: Land of Surya Pal Singh Ji | **07-04-2025 Rs. 10,71,816/-** | **17-06-2025** |
| 2. | (Loan Account No. **LNHEALT000077047 (Old) 50400000512691 (New) LNHLALT000068228 (Old) 50300000605185 (New)** of our Alot Branch) **Mr. Radheshyam** (Borrower) **Mrs.Shanti Bai** (Co-Borrower) | All That Piece And Parcel Of Property having land and building being unit the property Situated at House No. 20, Admeasuring Area 500 Sq. Ft., i.e., 46.46 Sq. Mts., Gram Dudhiya, Patwari Halka No. 22, Ward No. 1, Village Gulbalod, Tehsil Alot, District Ratlam, Madhya Pradesh 457118. Bounded As Follows: North: House of Mr. Murlidas Ji South: House of Mr. Baludas Ji East: Common Rasta West: Common Rasta | **08-04-2025 Rs. 10,92,578/-** | **17-06-2025** |
| 3. | (Loan Account No. **LNHLALT000078587 (Old) 50300000606570 (New)** of our Mandsaur Branch) **Mr. Arjun Kumar** (Borrower) **Mrs.Pooja Malviya** (Co-Borrower) | All that Piece and Parcel of Property having land and building being House/ Plot No. 19, Land Area Admeasuring 930 Sq. Ft. i.e., 86.39 Sq. Mts., Ward No. 17, PH No. 03, Registered Panji Kramank No. 02, Gram Sarsoda, Gram Panchayat Moya Kheda, Tehsil Jaora, District Ratlam, Madhya Pradesh 457336 Bounded As Follows: North: House of Noor Mohammad South: House of Amritlal East: Open land West: Road | **07-04-2025 Rs. 8,42,288/-** | **17-06-2025** |

**Place : Ratlam (Madhya Pradesh)**
**Date : 20-06-2025**

**Sd/- (Authorised Officer)**
**For Capri Global Housing Finance Limited (CGHFL)**

# भोपाल में आज होगा प्रदेश स्तरीय गौ-शाला सम्मेलन

## -मुख्यमंत्री करेंगे के गौ-पालक एवं गौ-शाला संचालकों से संवाद
## -गौ-शालाओं को ट्रांसफर होगी 90 करोड़ रुपए की राशि

**भोपाल।** मध्यप्रदेश में गौ-सेवा और पशुपालन को नई दिशा देने के उद्देश्य से प्रदेश स्तरीय गौ-शाला सम्मेलन का आयोजन 20 जून, शुक्रवार को दोपहर 12 बजे मुख्यमंत्री निवास प्रांगण, भोपाल में किया जाएगा। इस अवसर पर 50 करोड़ रुपये की राशि गौ-शालाओं के व्यवस्थापन के लिए अंतरित की जाएगी तथा गौ-सेवा पुरस्कार, हितलाभ वितरण, नवीन गौ-शालाओं को पंजीयन प्रमाण पत्र, और ट्रैक्टर-ट्रॉली वितरण जैसे महत्वपूर्ण कार्यक्रम भी होंगे।

प्रदेश स्तरीय गौ-शाला सम्मेलन का आयोजन 20 जून शुक्रवार को दोपहर 12 बजे से मुख्यमंत्री निवास प्रांगण भोपाल में किया जाएगा। सम्मेलन में मुख्यमंत्री डॉ.मोहन यादव तथा पशुपालन एवं डेयरी विकास राज्यमंत्री स्वतंत्र प्रभार लखन पटेल शामिल होंगे। सम्मेलन में प्रदेश के समस्त जिलों से शासकीय एवं अशासकीय गौ-शाला संचालकों एवं प्रतिनिधियों को आमंत्रित किया गया है। प्रमुख सचिव पशुपालन एवं डेयरी उमाकांत उमराव ने बताया कि सम्मेलन में गौ-शालाओं में गौवंश के व्यवस्थापन के लिए लगभग 50 करोड़ रुपये की राशि अंतरित की जाएगी। आचार्य विद्यासागर जीव दया गौ-सेवा सम्मान योजना के अंतर्गत चयनित गौ-शालाओं एवं संस्थाओं को गौ-सेवा पुरस्कार प्रदान किए जाएंगे। कार्यक्रम में डॉ. भीमराव अंबेडकर कामधेनु योजना के हितग्राहियों को हितलाभ वितरण किया जाएगा। सम्मेलन में नवीन गौ-शालाओं को पंजीयन प्रमाण पत्र तथा म.प्र.गौ-संवर्धन बोर्ड एवं दयोदय महासंघ के सहयोग से हितग्राहियों को ट्रेक्टर ट्रॉली वितरण भी किया जाएगा। 'पशुपालन के क्षेत्र में प्रदेश के बढ़ते कदम' विषय पर एक लघु फिल्म का प्रदर्शन भी होगा।

# बर्थडे पर कांग्रेसियों ने राहुल के पोस्टर को दूध से नहलाया

## भाजपा ने बताया चमचागिरी

**भोपाल।** भोपाल में कांग्रेस के पूर्व राष्ट्रीय अध्यक्ष और लोकसभा के नेता राहुल गांधी के जन्मदिन पर उनके कटआउट को दूध से नहलाने की घटना पर एमपी खेल मंत्री विश्वास सारंग और बीजेपी के मीडिया प्रभारी ने तीखी प्रतिक्रिया दी है। भोपाल में कांग्रेस के पूर्व राष्ट्रीय अध्यक्ष राहुल गांधी का जन्मदिन मनाया गया। राहुल गांधी के जन्मदिन के अवसर राजधानी भोपाल के बोर्ड ऑफिसर चौराहे पर कांग्रेस के प्रवक्ता अमित शर्मा ने समर्थकों से लिए समारोह का आयोजन किया है। इस समारोह के दौरान राहुल गांधी के कटआउट का दूध से अभिषेक किया गया है। कटआउट को दूध से नहलाने की घटना पर मध्य प्रदेश के खेल मंत्री विश्वास सारंग ने तीखी प्रतिक्रिया दी।

मंत्री विश्वास सारंग ने इसे कांग्रेस की नेहरू परिवार के प्रति चमचागिरी की पराकाष्ठा बताया और कहा कि यह शर्मनाक है कि एक परिवार के महिमामंडन के लिए ऐसा किया जा रहा है। सारंग ने आरोप लगाया कि कांग्रेस ने हमेशा दलितों और आदिवासियों को नीचा दिखाने का काम किया है, और उन्होंने बाबा साहेब अंबेडकर के खिलाफ नेहरू के षड्यंत्र का भी उल्लेख किया।

**बीजेपी के मीडिया प्रभारी ने दी प्रतिक्रिया-** बीजेपी के प्रदेश मीडिया प्रभारी आशीष अग्रवाल ने भी इस घटना पर प्रतिक्रिया दी, जिसमें उन्होंने कहा कि कांग्रेस द्वारा दूध बहाना किसानों की मेहनत का अपमान है। उन्होंने राहुल गांधी के गंगा स्नान से परहेज करने का उल्लेख करते हुए कहा कि यह दुग्धाभिषेक वास्तव में 'कृषक तिरस्कार' है। अग्रवाल ने कांग्रेस पर आरोप लगाया कि उन्होंने दिखावे के लिए यह नाटक किया, जबकि उन्हें जिम्मेदारी से काम करना चाहिए था। इस प्रकार, इस घटना ने कांग्रेस की सोच और संवेदनशीलता पर सवाल उठाए हैं।

**जातिगत जनगणना के लिए दूध से नहलाया-** राहुल गांधी के जन्मदिन के मौके पर कांग्रेस प्रदेश कार्यालय में केके काटा गया। वहीं कांग्रेस ने भोपाल के एमपी नगर चौराहा स्थित बाबा साहब अंबेडकर की प्रतिमा के पास पहुंचे और प्रतिमा के नीचे राहुल गांधी की फोटो रखकर उसका दूध-दही से अभिषेक किया। कांग्रेस नेता अमित शर्मा ने कहा कि राहुल गांधी का जन्मदिन हमने उनका अभिषेक कर मनाया है।

# अगले चार दिन में पूरे प्रदेश में छा जाएगा मानसून

## मौसम विभाग ने जारी किया अलर्ट

**भोपाल।** आमतौर पर तेज हवाओं और झमाझम बारिश के साथ मानसून का आगाज होता है, लेकिन इस बार मानसून दबे पांव आया है। मंगलवार को 10 जिलों के बाद बुधवार को राजधानी भोपाल समेत 35 जिलों तक मानसून छा गया।

गुरुवार की सुबह भोपाल में पहली मानसूनी बूंदाबांदी हुई। जबकि गुरुवार को पूरे दिन से जिलेभर में बादल छाए रहे। वहीं, अशोकनगर, मुरैना और रतलाम समेत आसपास के इलाकों में सुबह 5 बजे से झमाझम बारिश हुई। मौसम विभाग से मिली ताजा जानकारी के अनुसार एमपी में एक साथ दो लो प्रेशर एरिया (कम दवाब का क्षेत्र) और तीन साइक्लोनिक सकुर्लेशन सिस्टम एक्टिव हैं। ऐसे में अगले 4 दिन प्रदेश के अधिकतर जिलों में तेज बारिश होगी तो कहीं अति भारी तो कहीं भारी बारिश हो सकती है। यानी, 24 घंटे के दौरान ढाई से 8 इंच तक बारिश होने की संभावना है। मौसम विभाग के अनुसार पूरे प्रदेश में मानसून ने दस्तक दे दी है। इस बार मानसूनी बादलों ने भले ही अपने आगमन के संकेत न दिए हों, लेकिन मौसम विभाग ने पूरे प्रदेश में अच्छी बारिश की संभावनाएं जताई है।

**चार दिन तक प्रदेश में तेज बारिश का अलर्ट-** सीनियर मौसम वैज्ञानिक डॉ. दिव्या ई.सुरेंद्रन ने बताया, दो लो प्रेशर एरिया कम दवाब का क्षेत्र और तीन साइक्लोनिक सकुर्लेशन सिस्टम एक्टिव है। इस वजह से अगले 4 दिन तक प्रदेश के कई जिलों में तेज बारिश का अलर्ट है। कहीं अति भारी तो कहीं भारी बारिश हो सकती है। यानी, 24 घंटे के दौरान ढाई से 8 इंच तक पानी बरस सकता है। 20 जून को रीवा, मऊगंज, सीधी और सिंगरौली में अति भारी बारिश का ऑरेंज अलर्ट है। सतना, पन्ना, मैहर, शहडोल, अनूपपुर, शिवपुरी, अशोकनगर में भारी बारिश हो सकती है। भोपाल, इंदौर, उज्जैन, जबलपुर, ग्वालियर समेत बाकी जिलों में भी बारिश और आंधी का दौर रहेगा।

# मुख्यमंत्री आज करेंगे सदानीरा समागम का शुभारंभ

## 25 जून तक भारत भवन में होंगे वैचारिक सांस्कृतिक कार्यक्रम

**भोपाल।** जल गंगा संवर्धन अभियान अंतर्गत सदानीरा समागम का शुभारंभ भारत भवन में 20 जून को सायं 6 बजे मुख्यमंत्री डॉ.मोहन यादव द्वारा किया जायेगा। कार्यक्रम की अध्यक्षता संस्कृति राज्यमंत्री धर्मेन्द्र सिंह लोधी करेंगे। 25 जून तक आयोजित इस समागम का आरंभ ऋषिकेश पांडे द्वारा निर्देशित लघु फिल्म सदानीरा के लोकार्पण से होगा। इसके साथ ही माननीय मुख्यमंत्री डॉ. यादव वीर भारत न्यास, मध्यप्रदेश विज्ञान एवं प्रौद्योगिकी परिषद् एवं मध्यप्रदेश जनजातीय लोक कला एवं बोली विकास अकादमी द्वारा प्रकाशित पुस्तकों सदानीरा, पृथ्वी पानी का देश हैं। अमृत जलधारा (चार खंड) व जल धरा का विमोचन भी करेंगे। कार्यक्रम में मध्यप्रदेश के मुख्य सचिव अनुराग जैन, संस्कृति विभाग के प्रमुख सचिव शिवशेखर शुक्ला सहित कई गणमान्य नागरिक उपस्थित रहेंगे। मुख्यमंत्रीजी के संस्कृति सलाहकार एवं वीर भारत न्यास के न्या?सी सचिव श्रीराम तिवारी ने बताया कि सदानीरा समागम देश में अकेला ऐसा समारोह होने जा रहा है जो नदियों, जलस्त्रोतों, जल संरचनाओं को संवर्धित एवं संरक्षित करने विविध गतिविधियों से भरा है।

## अंतर्राष्ट्रीय योग दिवस कल, शिक्षण संस्थाओं में होगा सामूहिक योग

**भोपाल।** प्रदेश में ग्यारहवें अंतर्राष्ट्रीय योग दिवस पर 21 जून को प्रदेश की शिक्षण संस्थाओं में सामूहिक योग प्रदर्शन के लिये लोक शिक्षण संचालनालय ने दिशा निर्देश जारी किये है। अंतर्राष्ट्रीय योग दिवस की इस वर्ष की थीम ₹एक पृथ्वी - एक स्वास्थ्य के लिये योग₹ रखी गई है। दिये गये निदेर्शों में कहा गया है कि शिक्षण संस्थाओं में सामूहिक योग प्रदर्शन के लिये आयुष मंत्रालय के कॉमन योग प्रोटोकॉल का पालन किया जायेगा। अंतर्राष्ट्रीय योग दिवस 21 जून के आयोजन से संबंधित अतिरिक्त जानकारी जिसमें ब्रांडिंग किट, अंतर्राष्ट्रीय योग दिवस से संबंधित आवश्यक सहायक सामग्री, अंतर्राष्ट्रीय योग दिवस के 10 प्रमुख कार्यक्रमों से संबंधित व्यापक पाठ्य सूचना और लिंक की जानकारी दिशा निर्देश के साथ भेजी गयी है।

## सांची पार्लर पर तम्बाखू पाउच और सिगरेट के पैकिट जब्त

**भोपाल।** भोपाल सहकारी दुग्ध संघ के विपणन दल ने शिकायत के आधार पर औचक निरीक्षण के बाद कार्रवाई की और वैधानिक चेतावनी दी। बता दें एमपी स्टेट कोआपरेटिव डेयरी फेडरेशन लिमिटेड एमपीसीडीएफ भोपाल से संबद्ध भोपाल सहकारी दुग्ध संघ के विपणन दल ने गुरूवार की सुबह विवेकानंद सब्जी मंडी के पास, अशोका गार्डन मार्ग क्रमांक 14 पर स्थित सांची पार्लर पर शिकायत के आधार पर औचक निरीक्षण कर कार्रवाई की। उपरोक्त पार्लर पर मादक पदार्थ जैसे गुटखा-तम्बाखू के विभिन्न प्रकार के पाउच, विभिन्न प्रकार की सिगरेट के पैकिट इत्यादि विक्रय करते हुए पाया गया।

# आपातकाल के 50 साल

## भाजपा मनाएगी संविधान हत्या दिवस

**भोपाल।** मध्यप्रदेश में भारतीय जनता पार्टी 25 जून को संविधान हत्या दिवस के रुप में मनाने जा रही है। इस कार्यक्रम का नाम आपातकाल काले अध्याय के 50 वर्ष दिया गया है। इस दिन हर जिले में कार्यक्रम आयोजित किये जाएंगे। कार्यक्रम में मुख्यमंत्री के साथ ही केंद्रीय मंत्रियों के साथ प्रदेश के मंत्री भी शामिल होंगे। कार्यक्रम संयोजक भोपाल सांसद आलोक शर्मा ने बताया कि केंद्रीय मंत्री सीआर पाटिल भोपाल के कार्यक्रम में शामिल होंगे। मुख्यमंत्री डॉ. मोहन यादव इंदौर के कार्यक्रम में शामिल होंगे। इसी कड़ी में सांसद सुधांशु त्रिवेदी भी इंदौर के कार्यक्रम में शामिल होने आएंगे। कार्यक्रम की तैयारियों को लेकर बीजेपी में बैठक हुई है। सासंद आलोक शर्मा ने कहा- 25 जून को संविधान की हत्या हुई थी। 25 जून आपातकाल का काला अध्याय है। सभी जिलों में कार्यक्रम होंगे। बीजेपी सभी जिलों में प्रदर्शनी लगाएगी। लोकतंत्र सेनानियों का सभी जिलों में सम्मान करेगी।

**कार्यालय- रिटर्निंग अधिकारी, श्री जनता साख सहकारी संस्था मर्या. बलवाड़ी तह. वरला जिला बडवानी**

(पंजीयन 380 दिनांक 21.11.2014)

क्रमाक / नि अधि / 2025/1 दिनांक 17.06.2025

**विशेष आमसभा व निर्वाचन कार्यक्रम की सूचना**

एतद् द्वारा संस्था के समस्त सदस्य महानुभावों को सूचित किया जाता है कि मध्य प्रदेश राज्य सहकारी निर्वाचन प्राधिकारी के आदेशानुसार संस्था की विषेश साधारण सभा दिनांक 05.07 2025 को दिन शनिवार को समय सुबह 11.00 बजे स्थान संस्था कार्यालय गांधी चौक वरला रोड़ बलवाड़ी पर आयोजित की गई है जिसमें संचालक मण्डल का निर्वाचन किया जावेगा। निर्वाचन कार्यक्रम निम्नानुसार हैः-

1. **नियोजन पत्र प्रस्तुत करने का दिनांक** 26.06.2025 स्थान सस्था कार्याल गांधी चौक वरला रोड़ बलवाडी समय सु. 11.00 बजे से दोपहर 4.00 बजे तक नियोजन पत्र प्रस्तुत करने हेतु अधिकृत व्यक्ति श्री श्रावण जाधव, प्रबंधक ।
2. **नियोजन पत्रों की जांच का दिनांक** 27.06.2025 समय दो. 12.30 बजे से जांच पूर्ण होने तक स्थान- संस्था कार्यालय वरला।
3. **नियोजन पत्रों की वापसी का दिनाक** 29.06.2025 समय दो 12.30 बजे से दोपहर 2.30 बजे तक तत्पश्चात प्रतीक चिन्ह आवंटन स्थान सस्था कार्यालय बलवाडी।
4. **आम सभा का आयोजन दिनाक** 05.07.2025 को समय सुबह 11.00 बजे से सांय 4.00 बजे स्थान- संस्था कार्यालय गाधी चौक वरला रोड़ बलवाड़ी। यदी आवश्यक हो तो मतदान स्थान सस्था कार्यालय ठीकरी रहेगा।

**नोटः** 1. यद्यपि समस्त सदस्यों को आमसभा की सूचना व निर्वाचन कार्यक्रम व्यक्तिशः सस्था रेकार्ड में दर्ज उनके निवास के पते पर भेजा गया है नही मिलने पर इस विज्ञप्ति को सूचना माना जावें। 2. मतदान की दशा में मतदाता भारत निर्वाचन आयोग द्वारा अनुमोदित कोई भी एक पहचान का दस्तावेज या संस्था द्वारा जारी पास बुक साथ लेकर आना सुनिश्चित करे।

**प्रशासक / प्रबंधक**
**श्री जनता साख सहकारी संस्था मर्या.**
**वरला जिला बड़वानी**

**(बबलु चौहान)**
**रिटर्निंग ऑफिसर**
**श्री जनता साख सहकारी संस्था मर्या.**
**बलवाड़ी जिला बड़वानी**

# राजधानी के वीआईपी रोड पर सीएम की सुरक्षा में चूक

## चैकिंग से बचने रॉग साइड भागा कार चालक सीएम के काफिले के रास्ते में आया

**भोपाल**(ब्यूरो)। राजधानी के वीआईपी रोड से गुजर रहे सीएम डॉ मोहन यादव की सुरक्षा में एक तेज रफ्तार कार ने सेंध लगा दी। हालांकि पायलट वाहन की सतर्कता से बड़ा हादसा होने से टल गया। बताया गया है कि आरोपी कार चालक पुलिस चेकिंग से बचने के लिए रॉग साइड से भागने का प्रयास कर रहा था। तभी सामने से मुख्यमंत्री का काफिला आ गया। पुलिस ने इस मामले में आरोपी चालक के खिलाफ केस दर्ज कर कार जब्त कर ली है। थाना पुलिस के मुताबिक बीती रात करीब साढ़े बारर बजे मुख्यमंत्री डॉ। मोहन यादव अपने सुरक्षा दस्ते के साथ स्टेट हेंगर से मुख्यमंत्री निवास लौट रहे थे। जब उनका काफिला लालघाटी से होते हुए रेत घाट की ओर बढ़ रहा था। तभी राजा भोज की प्रतिमा के सामने राँग साइड से नीले रंग की बलेनो कार एमपी 04 जेडए 3262 अचानक आकर रूक गई। मुख्यमंत्री के काफिले की पायलट वाहन ने उस कार को रोका और साइड में खड़ा कर पुलिस को सूचना दी। इसके बाद पुलिस ने घटना स्थल पर पहुंच कर कार चालक गुना निवासी मिलन तिवारी को हिरासत में लेकर कार को जब्त किया। पुलिस ने इस मामले में कार चालक मिलन तिवारी के खिलाफ मोटल व्हीकल एक्ट समेत बीएनएस की धाराओं के तहत केस दर्ज किया है।

# आष्टा शहर में साढ़े 15 हजार विद्युत उपभोक्ता और सुधारने के लिए तीन शिफ्ट में मात्र 10 कर्मचारी, हाइड्रोलिक वाहन भी नहीं

**आष्टा।** बारिश शुरू होते ही शहर में विद्युत फाल्ट की घटनाएं लगातार हो रही है साथ घरेलू कनेक्शन की शिकायत भी बढ़ जाती है ऐसे में आष्टा विद्युत वितरण कंपनी के पास शहरी क्षेत्र में विद्युत लाइन ठीक करने के लिए मात्र दो वाहन है और तीन शिफ्ट में 10 कर्मचारी। बता दे की आष्टा शहर में साडे 15000 विद्युत उपभोक्ता है इनके देखरेख के लिए मेंटेनेंस सुधारने के लिए 10 कर्मचारी 3 शिफ्ट में दो वाहन से विद्युत लाइन सुधारते हैं। सीहोर सर्कल में एक हाइड्रोलिक वाहन जरूर है लेकिन वह जरूरत हो तभी आष्टा भेजा जाता है।

**हाइड्रोलिक वाहन से खतरा भी कम और काम भी जल्दी होगा-** नागरिक रमेश चंद गुप्ता , रवि राठौर ने बताया कि शहर में कई बार विद्युत लाइन कनेक्शन सही करने में घंटों लग जाते हैं कहते हैं कि अभी लाइन सही करने दूसरे मोहल्ले में कर्मचारी गए हैं अगर हाइड्रोलिक वाहन होगा तो काम भी जल्दी होगा और कर्मचारी की सुरक्षा भी होगी क्योंकि सीढ़ियां लगाने से खंभों पर कई बार हादसों की आशंका भी बनी रहती है।

**3 शिफ्ट में 10 कर्मचारी विद्युत लाइन ठीक करते हैं-** विद्युत वितरण कंपनी आष्टा के सहायक यंत्री कलन चाकरे ने बताया कि आष्टा शहर में कुल साडे 15000 उपभोक्ता है इसमें ग्रामीण क्षेत्र के शामिल नहीं है हमारे पास शहर के उपभोक्ताओं के लिए तीन शिफ्ट में 10 कर्मचारी काम करते हैं साथ ही दो पिकअप वाहन है लेकिन यह एक ही हाइड्रोलिक वाहन नहीं है जरूरी होने पर हम सीहोर से हाइड्रोलिक वाहन बुलवाते हैं।

**CHANGE OF NAME & DOB**

I, Kala Bai mother of service No.17000210Y, Rank NK (ATOTECH B VEH) Name Sandeep presently residing at Village Kodriya PO kodriya Tehsil Mhow Distt. Indore State M.P. 453441 declare that I have changed my name from Kala Bai to Kalawati Sule & DOB from 10.1.1970 to 1.1.1971 . The both names Kala Bai& Kalawati Sule & DOB from 10.1.1970 to 1.1.1971 pertain to one & the same person. In future I wil be known as **KALAWATI SULE** & correct DOB is **1.1.1971** Wide affidavit No 190/2025 Dated 12 June 2025

**नाम परिवर्तन सूचना**

सर्व साधारण को सूचित किया जाता हे कि पूर्व में मेरा नाम DAKSH RAKESH PATIDAR था । किंतु अब मेरा नाम परिवर्तित होकर DAKSH PATIDAR हो गया हे। अतः अब मुझे मेरे इसी नए नाम DAKSH PATIDAR s/o RAKESH PATIDAR से ही जाना व पहचाना जाए ।

# श्री सिद्धचक्र महामंडल विधान का समापन

## -आचार्य श्री संघ के सान्निध्य में निकली श्रीजी की शोभायात्रा
## -तारण तरण जैन चैत्यालय में हुआ स्वाध्याय

**विदिशा,** (निप्र)। आचार्य श्री विशुद्धसागर महाराज स संघ के सानिध्य में श्री सिद्धचक्र महामंडल विधान का हुआ समापन विगत दिवस हो गया सकल दि. जैन समाज के प्रवक्ता अविनाश जैन विद्यावाणी ने बताया विगत 13 जून से 19 जून तक श्री सिद्धचक्र महामंडल विधान आचार्य श्री के संघ सानिध्य में प्रारंभ हुआ था आज प्रातःकाल हवन के साथ विश्वशांति महायज्ञ के साथ प्रतिष्ठाचार्य कमल कमलांकुर के निर्देशन में श्री जी की शोभायात्रा आचार्य श्री संघ के साथ समाप्त हुआ। आचार्य गुरुदेव के द्वारा प्रतिदिन प्रातः से लेकर दौपहर एवं संध्याकाल 8 दिवसीय देशना विदिशा नगर में हुई।सायंकाल तारण तरण दि. जैन स्वाध्याय भवन में प्रवचन के उपरांत संघ का विहार विरागोदय तीर्थ पथरिया मध्यप्रदेश की ओर हो गया प्रवक्ता अविनाश जैन ने बताया रात्री विश्राम ओलम्पस स्कूल में होकर 20 जून को प्रातःकाल आहारचर्या ग्राम हिरनई में होगी₹ आचार्य श्री संघ का जब विदिशा नगर से मंगल विहार हुआ तो सभी की आंखें नम थी और गुरुदेव को नारों के माध्यम से संदेश दिया *गुरु जी हमको भूल न जाना विदिशा नगर में लौटकर आना। उन्होंने आचार्य सुमति सागर महाराज जो कि मुरैना मध्यप्रदेश के थे उनके जीवन में एक घटना घटी उनको चम्वल के डाकू फिरौती के उद्देश्य से उठा ले गये रात हुई जब सभी डाकू सो गये तो वह चतुराई से भाग आये और मुनि दीक्षा ले ली ओर अपने जीवन का उद्धार कर लियि आचार्य श्री ने कहा कि संसार में विषय चोर बहुत है उनसे अपने आपको बचाइये काम इंद्रिय के विषय चोर जागें उसके पहले अपने आपको जगा लो और अपनी आत्मा का उद्धार कर लो आचार्य श्री ने कहा कि एक स्वस्थ मनुष्य को ज्यादा से ज्यादा छै घंटे सोना चाहिये।

**कार्यालय नगर पालिक निगम, इन्दौर**
**जलयंत्रालय एवं ड्रेनेज विभाग**

**निविदा सूचना**

विज्ञप्ति क्रमांक: 27 दिनांक: 17.06.2025

निम्नलिखित कार्य हेतु केन्द्रीयकृत प्रणाली में पंजीकृत ठेकेदारों से ऑनलाईन निविदाएं आमंत्रित की जाती है। निविदा का विस्तृत विवरण वेबसाईट https://mptenders.gov.in पर देखा जा सकता है।

| ग्रुप क्र. | 1. टेंडर क्र. 2. जारी दिनांक | कार्य का नाम | 1. कार्य की समयावधि 2. लागत | 1. निविदा प्रपत्र का मूल्य 2. ई.एम.डी. | निविदा की अंतिम तिथि |
|---|---|---|---|---|---|
| 01 | 2025_UAD_ 431427 17-06-2025 | झोन क्र. 10 वार्ड क्र. 42 के अंतर्गत चंद्रलोक कॉलोनी में गार्डन के समीप पुरानी एवं जर्जर ड्रेनेज के स्थान पर नवीन ड्रेनेज लाईन डालना। (चतुर्थ बार निविदा आमंत्रण) | 3 माह ₹8,33,242/- | ₹2,000/- ₹8,400/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 02 | 2025_UAD_ 431429 17-06-2025 | झोन क्र. 12 वार्ड क्र. 61 भाट मोहल्ला गणेश मंदिर के पीछे की क्षतिग्रस्त ड्रेनेज लाईन के स्थान पर नवीन ड्रेनेज लाईन डालना। (तृतीय बार निविदा आमंत्रण) | 3 माह ₹4,96,227/- | ₹2000/- ₹5,000/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 03 | 2025_UAD_ 431430 17-06-2025 | झोन क्र. 11 वार्ड क्र. 54 के अंतर्गत भील कॉलोनी में म.नं. 91 से 98 संतोष तहाड़ जी के घर तक नवीन ड्रेनेज लाईन डालना। (चतुर्थ बार निविदा आमंत्रण) | 3 माह ₹5,99,871/- | ₹2000/- ₹6,000/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 04 | 2025_UAD_ 431431 17-06-2025 | झोन क्र. 16 वार्ड क्र. 14 स्थित अम्बिकापुरी एक्सटेंशन में 10 दुकान के पास ड्रेनेज लाईन डालना। (द्वितीय बार निविदा आमंत्रण) | 3 माह ₹4,67,794/- | ₹2,000/- ₹4,700/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 05 | 2025_UAD_ 431432 17-06-2025 | झोन क्र. 04 वार्ड क्र. 17 के अंतर्गत न्यू राम नगर, राम नगर, न्यू जगदीश नगर ड्रेनेज लाईन डालने का कार्य। (द्वितीय बार निविदा आमंत्रण) | 3 माह ₹8,25,462/- | ₹2,000/- ₹8,300/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 06 | 2025_UAD_ 431434 17-06-2025 | झोन क्र. 18 वार्ड क्र. 52 के अंतर्गत स्थित नई बस्ती महावरी बैण्ड वाली गली में क्षतिग्रस्त ड्रेनेज लाइन के स्थान पर नवीन ड्रेनेज लाइन डालना। (द्वितीय बार निविदा आमंत्रण) | 3 माह ₹5,29,477/- | ₹2,000/- ₹5,300/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 07 | 2025_UAD_ 431435 17-06-2025 | झोन क्र. 19 वार्ड क्र. 75 के अंतर्गत सीतादेवी स्कूल के पास गोविंद सेन की गली में ड्रेनेज लाईन डालना। (द्वितीय बार निविदा आमंत्रण) | 3 माह ₹5,13,221/- | ₹2,000/- ₹5,200/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |
| 08 | 2025_UAD_ 431436 17-06-2025 | झोन क्र. 10 वार्ड क्र. 43 के अंतर्गत खेडापति हुनमान मंदिर से मकान नं. 36/4, तक नई ड्रेनेज लाईन डालना। (द्वितीय बार निविदा आमंत्रण) | 3 माह ₹4,31,809/- | ₹2,000/- ₹4,400/- | 24-06-2025 (शाम 06:00 बजे तक) 25-06-2025 |

**नोट:- निविदा से संबंधित किसी भी प्रकार के संशोधन का प्रकाशन ऑनलाईन https://mptenders.gov.in की वेबसाईट पर ही किया जायेगा, पृथक से समाचार पत्र में प्रकाशन नहीं किया जायेगा।**

**प्रतिबंधित पॉलिथीन, कैरीबैग के निर्माण/ विक्रय/ उपयोग करने पर दंड व सजा का प्रावधान है।**

कार्यपालन यंत्री
जलयंत्रालय एवं ड्रेनेज विभाग
नगर पालिक निगम, इन्दौर

**प्रारूप क**
**सार्वजनिक घोषणा**
**[भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अधीन]**

**स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) प्राइवेट लिमिटेड [पूर्व में स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) लिमिटेड] के लेनदारों के ध्यानाकर्षण के लिए**

| सुसंगत विशिष्टियाँ | | |
|---|---|---|
| 1. | कारपोरेट ऋणी का नाम | स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) प्राइवेट लिमिटेड [पूर्व में स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) लिमिटेड] |
| 2. | कारपोरेट ऋणी के निगमन की तारीख | 21/07/2005 |
| 3. | वह प्राधिकार, जिसके अधीन कारपोरेट ऋणी निगमित/रजिस्ट्रीकृत है | कंपनी रजिस्ट्रार, ग्वालियर |
| 4. | कारपोरेट पहचान सं./कारपोरेट ऋणी का सीमित दायित्व पहचान संख्यांक | U02710MP2005PTC017806 [पूर्व में U02710MP2005PLC017806] |
| 5. | कारपोरेट ऋणी के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई है) का पता | 7, हाथी पाला रोड़, जूनी इंदौर, इंदौर (म.प्र.) 452001 |
| 6. | कारपोरेट ऋणी की बाबत दिवाला प्रक्रिया प्रारंभ होने की तारीख | 12/06/2025 (आदेश की प्रति प्राप्त होने की तारीख 16/06/2025 एवं आदेश में संशोधन की "शुद्धिपत्र" की प्रति प्राप्त होने की तारीख 19/06/2025) |
| 7. | दिवाला समाधान प्रक्रिया के समाप्त होने की प्राक्कलित तारीख | 09/12/2025 |
| 8. | अंतरिम समाधान व्यावसायिक के रूप में कार्य करने वाले दिवाला व्यावसायिक का नाम और रजिस्ट्रीकरण संख्यांक | अनुज माहेश्वरी IBBI/IPA-001/IP-P-02907/2024-2025/14460 |
| 9. | अंतरिम समाधान व्यावसायिक का, बोर्ड के पास रजिस्ट्रीकृत पता और ई-मेल | "प्रणाम", 5, तुलसी विला, 3/1, ओल्ड पलासिया, ग्रेटर कैलाश रोड़, इंदौर (म.प्र.) 452018 ipanujmaheshwari@gmail.com |
| 10. | अंतरिम समाधान व्यावसायिक के साथ पत्र-व्यवहार के लिए प्रयुक्त पता और ई-मेल | "प्रणाम", 5, तुलसी विला, 3/1, ओल्ड पलासिया, ग्रेटर कैलाश रोड़, इंदौर (म.प्र.) 452018 cirp.steelexpert@gmail.com |
| 11. | दावे प्रस्तुत करने की अंतिम तारीख | 03/07/2025 [उक्त आदेश में संशोधन की "शुद्धिपत्र" की प्रति प्राप्ति से 14 दिवस] |
| 12. | अंतरिम समाधान व्यावसायिक द्वारा अभिनिश्चित धारा 21 की उपधारा (6क) की खंड (ख) के अधीन लेनदारों के वर्ग, यदि कोई हैं | सीमित जानकारी के आधार पर, आईबीसी, 2016 की धारा 21(6क)(ख) के अधीन लेनदारों की कोई श्रेणी नहीं है |
| 13. | किसी वर्ग में लेनदारों के प्राधिकृत प्रतिनिधियों के रूप में कार्य करने के लिए अभिलक्षित दिवाला व्यावसायिकों के नाम | लागू नहीं |
| 14. | सुसंगत प्रारूप और प्राधिकृत प्रतिनिधियों के ब्यौरे यहाँ उपलब्ध हैं: | (a) वैब लिंक: सुसंगत प्रारूप को यहाँ से डाउनलोड करा जा सकता है: https://ibbi.gov.in/en/home/downloads (b) वास्तविक पता: लागू नहीं |

यह सूचना दी जाती है कि राष्ट्रीय कंपनी विधि अधिकरण ने **स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) प्राइवेट लिमिटेड** [पूर्व में स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) लिमिटेड] की कारपोरेट दिवाला समाधान प्रक्रिया 12/06/2025 (आदेश की प्रति प्राप्त होने की तारीख 16/06/2025 एवं आदेश में संशोधन की "शुद्धिपत्र" की प्रति प्राप्त होने की तारीख 19/06/2025) को प्रारंभ करने का आदेश दिया है।

**स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) प्राइवेट लिमिटेड** [पूर्व में स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) लिमिटेड] के लेनदारों से अंतरिम समाधान व्यावसायिक को प्रविष्टि सं. 10 के सामने उल्लिखित पते पर 03/07/2025 को या उससे पूर्व सबूत सहित अपने दावे प्रस्तुत करने की अपेक्षा की जाती है।

वित्तीय लेनदार सबूत सहित अपने दावे केवल इलेक्ट्रॉनिक माध्यमों से प्रस्तुत करेंगे । अन्य सभी लेनदार सबूत सहित अपने दावे व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से प्रस्तुत कर सकते हैं।

(प्रविष्टि सं. 12 के सामने सूचीबद्ध किसी वर्ग का कोई वित्तीय लेनदार प्रविष्टि सं. 13 के सामने सूचीबद्ध तीन दिवाला व्यावसायिकों में से उस वर्ग (वर्ग विनिर्दिष्ट करें) के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिए अपनी पसंदप्ररूपगक में उपदर्शित करेगा।)- लागू नहीं

**दावे के मिथ्या या भ्रामक सबूत प्रस्तुत करने पर शास्तियाँ लागू होंगी।**

**तारीख: 20/06/2025**
**स्थान: इंदौर**

**अनुज माहेश्वरी**
**अंतरिम समाधान व्यावसायिक**
**स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) प्राइवेट लिमिटेड**
**[पूर्व में स्टीलएक्सपर्ट इंडस्ट्रीज़ (इंदौर) लिमिटेड]**
रजिस्ट्रीकरण संख्यांक: IBBI/IPA-001/IP-P-02907/2024-2025/14460
प्राधिकार संख्यांक: AA1/14460/01/311225/107926 (31.12.2025 तक वैध)